

SPECIAL BENCH
COURT - I

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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1281(KB)2019
IA(I.B.C)/1433(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SRI BIR ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Snehasish Chakraborty ,Adv.]For the Liquidator

O R D E R

1. Ld.Counsel for the Liquidator present.
2. **IA(I.B.C)/1433(KB)2024**-is an application filed by the Liquidator placing on record 11th Progress Report, which is at page 14 to 24 and this application is duly supported by an affidavit of Liquidator at page 11-12.This progress report is taken on record and IA is accordingly **allowed and disposed** of.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)